Print

Defective Case Register from 2026-11-27 to 2026-11-27

Sl.NO.	Filing No	Advocate for Petioner/Caveator	Date of objection	Defects as per S.R.
1	D-CRLMC/36330/2026	IPSIT AUROBINDO ACHARYA	2026-11-27	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no. not furnished in declaration.2. As per impugned order under Annexure-3 name of the Lower court does not tally with petition and prayer of the petition
2	D-WP(C)/56061/2026	TUSAR KUMAR MISHRA	2026-11-27	1.Hologram of Rs.50/-not not paid on V.nama.2.Address of opp.7 not furnished.3.Annx.3 not legible.
3	D-CONTC/56544/2026	SOUMYA JYOTI BISWAL	2026-11-27	i) Not correctly address furnished Honorable court.
4	D-CRLMC/36324/2026	DIPAK RANJAN MISHRA	2026-11-27	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for further S.R.
5	D-CRLMC/36348/2026	AMITAV TRIPATHY	2026-11-27	. Signature of the petitioner no.5 in V.nama does not tally with cause title.
6	D-MACA/49690/2026	RAJA LALIT MOHAN	2026-11-27	1. Authentication fee due on the (a) Copy of Trial Court Judgement Rs 10/ not paid 2. provision of law not furnished in IA , vernacular certificate not furnished
7	D-BLAPL/35996/2026	ADHIRAJ MOHANTY	2026-11-27	i)Name of Pending Court mentioned in Prayer Portion does not tally with the Petition.ii)C.copy of Rejection order not properly tagged.iii)In Cause Title,Year of the CT case no.does not tally with Rejection order(Anx-2) iv) Petition not correctly addressed to Honorable Court.
8	D-BLAPL/36138/2026	JUGALA KISHORE PANDA	2026-11-27	1. Page no. 9 not properly legible.
9	D-WP(C)/56307/2026	ADYASIDHI MISHRA	2026-11-27	i) Petition not correctly addressed to Honorable Court in I.A.
10	D-CRLA/35486/2026	AMULYA RATNA PANDA	2026-11-27	Put Up SR after filing the C.copy Annex-1.
11	D-ITA/50075/2026	SUBASH CHANDRA MOHANTY,SR.S.C(I.T)	2026-11-27	being aggrieved not furnished, receipt be file,or mention in being aggrieved
12	D-ABLAPL/36343/2026	SURESH KUMAR PANDA	2026-11-27	Status of Bail application whether it is 1st,2nd or 3rd and so on not furnished.
13	D-CRLMC/36137/2026	JUGALA KISHORE PANDA	2026-11-27	I.Petition not correctly addressed to Honorable Court
14	D-WP(C)/55622/2026	SUBASH MANSINGH	2026-11-27	1. Order dated not correctly furnished Sl. no.4 in Index and Date chart. 2.Petition not correctly addressed to Honorable Court 3.Names In Capital Letters Of All The Signing Advocates Not Indicated

15	D-BLAPL/36185/2026	NIRAJ KUMAR SETHI	2026-11-27	1. M. No. of the Victim/Informant be redacted in F.I.R copy.
16	D-WP(C)/56618/2026	NIRANJAN LENKA	2026-11-27	i) Paragraph no. not correctly furnished in Affidavit.
17	D-WP(C)/56856/2026	KUNAL KUMAR SWAIN	2026-11-27	.Petition not correctly addressed to Honorable Court 2.Date of order of Annexure-3 incorrectly mentioned in Index as well as averment.
18	D-CRLMC/36322/2026	SUBHANKAR ROUT	2026-11-27	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Page no.107 marked twice in the record.
19	D-BLAPL/36062/2026	AMITAV TRIPATHY	2026-11-27	1.No. of Criminal antecedent is to be furnished in the Reference certificate.
20	D-WP(C)/56269/2026	PATITAPABAN PANDA	2026-11-27	29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION .Petition not correctly addressed to Honorable Court 1.Defect Regarding Nomemenclature.
21	D-BLAPL/36306/2026	MANASI SETHI	2026-11-27	Name,address,mobile No. of the victim/informant be redacted from annx-1 .Unredacted copy of Annx-1 be filed in sealed cover
22	D-WP(C)/56370/2026	SOUBHAGYA KUMAR RATH	2026-11-27	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED .Receipt Showing Serv.copy To cg not Filed. i) Page mark of annexure-8 not correct in Index.ii) Annexure-1 2 10 11 and 12 not neat and Legible.iii) Petition not correctly addressed toHonorable Court in I.A.
23	D-WP(C)/55691/2026	SAGARIKA SAHOO	2026-11-27	i) Petition not correctly addressed to Honorable Court in I.A.
24	D-CRLMC/36270/2026	RANJIT MOHANTY	2026-11-27	1. Page no.16 marked twice in the record.2. C.Copy of F.I.R. to be filed.
25	D-WP(C)/56369/2026	MAHESWAR MOHANTY	2026-11-27	.Petition not correctly addressed to Honorable Court Page nos.31 33 and 69 not legible.
26	D-ITA/41724/2026	SUBASH CHANDRA MOHANTY,SR.S.C(I.T)	2026-11-27	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. being aggrieved not furnished
27	D-CRLMC/36254/2026	SATYA NARAYAN MISHRA 4	2026-11-27	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for further S.R.
28	D-ABLAPL/36225/2026	ALOK KUMAR MOHAPATRA	2026-11-27	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED

				Coding Sheet not filled up.Status of Bail application whether it is 1st,2nd or 3rd and so on not furnished. Name,address,mobile No. of the victim/informant be redacted from annx-1 3 and 6 .Unredacted copy of Annx-1 3 6 be filed in sealed cover
29	D-WP(C)/56723/2026	SATYANARAYAN MISHRA	2026-11-27	1.Index,synopsis and date chart not signed by filing counsel.
30	D-CONTC/56583/2026	ADV.	2026-11-27	i) Paragraphs SL no not correctly furnished.
31	D-CONTC/56513/2026	ADV.	2026-11-27	i) Not correctly address furnished Honorable court.
32	D-CONTC/56596/2026	ADV.	2026-11-27	I) WP(C) Number not correctly furnished in the Synopsis and Date Chart.
33	D-WP(C)/56851/2026	KUNAL KUMAR SWAIN	2026-11-27	14-NOT PROPERLY INDEXED. 1. Annex-2 not properly page marked
34	D-WA/55794/2026	DEBASHIS TRIPATHY,A.G.A	2026-11-27	Year of the date of disp. of not correctly furnished in being aggrieved para.
35	D-CRLMA/33602/2026	BALARAM NAYAK	2026-11-27	Put up for SR after filing of c. copy of impugned order dtd. 16.10.2026.
36	D-ABLAPL/36283/2026	BINAYA BHUSAN ROUTRAY	2026-11-27	1. Page no. 11 partially not legible.
37	D-WP(C)/56127/2026	KUNAL KUMAR SWAIN	2026-11-27	i) WP(C) no. mentioned in prayer of the petition not tally with annexure-3.
38	D-CMP/56585/2026	DEBASHIS NANDA	2026-11-27	1.Synopsis not page marked.2.Synopsis and date chart not page marked in Index.
39	D-ABLAPL/35988/2026	AMLAN SHAKTI PAUL	2026-11-27	1. The serial No. at which the petitioner appeared in earlier bail application shall be indicated in the Reference certificate. 2. The name and address of the Victim and her relations name may be redacted from petition and F.I.R.copy. 3. The unredacted F.I.R.copy may be kept in sealed cover
40	D-CRLMC/36334/2026	BEDA PRAKASH PANDA	2026-11-27	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no. not correctly furnished in declaration.2. Age of the deponent in affidavit does not tally with declaration
41	D-BLAPL/36023/2026	KRUSHNA CHANDRA MEHER	2026-11-27	1. Reference certificate not furnished properly. 2. Redacted copy of Annexure-1 and 2 not filed as per Index. .Petition not correctly addressed to Honorable Court
42	D-CONTC/56587/2026	SUKANTA KUMAR MISHRA	2026-11-27	i) Not correctly address furnished to Honorable court.
43	D-RVWPET/56989/2026	DURGESH NARAYAN RATH	2026-11-27	i) District of op no. 3 not furnished ii) Legible copy of page no. 37-44 46 48 50 53 54 64-73 are to be filed. iii) Day of delay left blank in para no. 7 and prayer of I.A. iv) Put up for SR after removal of defects and disposal of I.A. no. 503/2026.
44	D-ABLAPL/36210/2026	SMRUTI RANJAN ROUT	2026-11-27	1. Page Nos. 7 8 10 11 and 12 are not legible properly. 2. The name and address of the victim may be redacted from the

				F.I.R.copy.(Annexure 1) 2.The unredacted copy of the F.I.R. may be kept in sealed cover. 3.The deponent has not been authorised by petitioner 2 to swear the affidavit on his behalf.
45	D-BLAPL/36063/2026	AMITAV TRIPATHY	2026-11-27	1. No. of criminal antecedent is to be furnished in the Reference certificate
46	D-WP(C)/56517/2026	JAGAJIBAN PRADHAN	2026-11-27	Petition not correctly addressed to Honorable Court. 1. Letter Dated 22.02.2024 wrongly mentioned in cause title and Prayer of the petition. 2. Court fee Rs.12/- to be paid on V.nama.
47	D-ABLAPL/36072/2026	SOUBHAGYA KUMAR DASH	2026-11-27	1. P.S.case No. mentioned in the Cause List and petition is not correctly furnished . 2. Paragraphs mentioned in the petition are not under the Affidavit
48	D-WP(C)/56616/2026	SEKH ZAKIR HUSSAIN	2026-11-27	.Receipt Showing Serv.copy To cg not Filed.
49	D-WP(C)/56312/2026	ADYASIDHI MISHRA	2026-11-27	i) Petition not correctly addressed to Honorable Court in I.A.
50	D-CMP/52886/2026	SIDDHARTH GOUTAM DAS	2026-11-27	I.Petition not correctly addressed to Honorable Court
51	D-ABLAPL/36280/2026	BINAYA BHUSAN ROUTRAY	2026-11-27	1. Criminal antecedent not mention in reference certificate. 2. Petitioner fathers name mismatch in Cause title and Affidavit.
52	D-WP(C)/50227/2026	DEEPTIRANJAN JENA	2026-11-27	1-COURT FEE IS DEFICIENT. 1. Court fee Rs.6/- to be paid. 2. Signature of the Deponent in Affidavit and V.nama not tally with cause title. 3. Name of the petitioner not corrctly furnished in Index and page no.13.
53	D-RSA/51683/2026	NAIBEDYA PRASAD SAMAL	2026-11-27	1. Period of Delay 22 days.I.A for condonation of delay Not Filed
54	D-BLAPL/36125/2026	SUSHANTA KUMAR JOSHI	2026-11-27	1. Annexure-1 and 3 not marked. 2. Page no. 9 not marked.
55	D-WP(C)/56335/2026	SARAT CHANDRA MEKAP	2026-11-27	1.Hologram of Rs.50 not paid on V.nama.
56	D-CRLMC/36323/2026	RASHMI RANJAN MISHRA	2026-11-27	1. After page no.6 not marked on record
57	D-WP(C)/56532/2026	ABINASH ROUTRAY	2026-11-27	.Petition not correctly addressed to Honorable Court
58	D-WP(C)/56131/2026	MIHIR KANTA RATH	2026-11-27	.Petition not correctly addressed to Honorable Court
59	D-WP(C)/56912/2026	KUNAL KUMAR SWAIN	2026-11-27	1. Notary fee Rs. 30/- to be paid on affidavit
60	D-CMP/56186/2026	SOURAV SUMAN BHUYAN	2026-11-27	1.synopsis and date chart not alphabetically paginated.2.Age of opp.17 and 18 not mentioned.3.Petitioner no.1 and 3 not sworn affidavit.
61	D-WP(C)/56631/2026	NIRANJAN LENKA	2026-11-27	i) Annexure-11 not properly page marked in Index and Book mark .
62	D-BLAPL/36277/2026	BISWORANJAN SWAIN	2026-11-27	Status of Bail application whether it is 1st,2nd or 3rd and so on not furnished.

63	D-WP(C)/56730/2026	HARAPRASAD PANDA	2026-11-27	Petition not correctly addressed to Honorable Court
64	D-BLAPL/36162/2026	BISWORANJAN SWAIN	2026-11-27	Status of Bail application whether it is 1st,2nd or 3rd and so on not furnished.
65	D-CMAPL/56578/2026	NIHAL RATH	2026-11-27	Put up for SR after filing of c. copy of impugned order.
66	D-CRLA/35490/2026	ACHYUTANANDA PATTANAIK	2026-11-27	Being Aggrieved not mentioned in petition.
67	D-BLAPL/36292/2026	TUKUNA KUMAR MISHRA	2026-11-27	Index be page marked properly.
68	D-WA/55797/2026	DEBASISH TRIPATHY,A.G.A	2026-11-27	Year of the date of disp. not correctly furnished in being aggrieved para.
69	D-CRLA/36257/2026	TARA PRASAD MOHAPATRA	2026-11-27	Name of informant/victim/ Relatives to be redacted from petition
70	D-ABLAPL/36266/2026	PARTHA SARATHI DAS	2026-11-27	1. Unredacted copy not filed.
71	D-BLAPL/36256/2026	LOKESH GOURAV MOHARANA	2026-11-27	1.Rejection order at Annexure-1 not certified as true/free copy.
72	D-WP(C)/56221/2026	ARUN KUMAR BEHERA	2026-11-27	1. Page no.4 not filed in the petition.2. Subject code mentioned in cause title does not tally with Assessment slip and Index.
73	D-BLAPL/36258/2026	ASIT KUMAR JENA	2026-11-27	1. Past criminal antecedents not mention in reference certificate.
74	D-RSA/45890/2026	OMKAR MOHANTY	2026-11-27	1.Copy of Trial Court Judgement / Order C.Copy Not Filed. 1.Valuation and C.Fee Payable not furnished.2.Not properly Indexed.Put up for further S.R after Filing the C.Copy of Decree of Both the Courts below for assessment of C.Fee.
75	D-CRLREV/34713/2026	BIKRAM CHANDRA GHADEI	2026-11-27	code not indicated
76	D-BLAPL/36064/2026	CHEERA RANJAN SATAPATHY	2026-11-27	.Petition not correctly addressed to Honorable Court 1. The name and address of the Victim and her relations name may be redacted from petition and F.I.R. copy . 2. The unredacted F.I.R. copy may be kept in sealed cover. 3. Paragraphs mentioned in the petition is not correctly furnished under the Affidavit.
77	D-WP(C)/56627/2026	SUJATA JENA	2026-11-27	1. Page no.80 not properly arranged.
78	D-CONTC/56396/2026	ADV	2026-11-27	1.Index not signed by filing counsel
79	D-WP(C)/56282/2026	SHASHI BHUSAN JENA	2026-11-27	.Petition not correctly addressed to Honorable Court
80	D-CMP/56195/2026	SWARUP SINGH SAMANT	2026-11-27	1.complete Address of Opp.(VI),Vii,V(iii) not furnished.
81	D-CRLMP/36011/2026	ALOK KUMAR MOHAPATRA	2026-11-27	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page no.15 not filed.2.Paragraph no. not correctly furnished in declaration.

82	D-WP(C)/56176/2026	SUBHRANSU BHUSAN MOHANTY	2026-11-27	1.Annx.7 not legible
83	D-ITA/41732/2026	SUBASH CHANDRA MOHANTY,SR.S.C(I.T)	2026-11-27	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. being aggrieved not furnished
84	D-WP(C)/56343/2026	SUBHADUTTA ROUTRAY	2026-11-27	Address of Opp. party No.4 not correctly mentioned.
85	D-BLAPL/36193/2026	JAYADEBA BEHERA	2026-11-27	)Authentication fee on c.copy of Rejection order to be filed.
86	D-WP(C)/56710/2026	ARUN KUMAR PATRA	2026-11-27	i)Date mentioned in para-7 of the petition not tally with annexure--7.
87	D-WP(C)/56041/2026	KRISHNA CHANDRA SAHU	2026-11-27	1. Complete I.A not filled.
88	D-ABLAPL/35989/2026	AMLAN SHAKTI PAUL	2026-11-27	1. The words similar types of may be removed from Reference certificate. 2. G.R.case is not correctly furnished in 1st Para of the petition. 3. The name and address of the victim and her relations name may be redacted from F.I.R.copy. 4. The unredacted F.I.R.copy may be kept in sealed cover.
89	D-ITA/50077/2026	SUBASH CHANDRA MOHANTY,SR.S.C	2026-11-27	being aggrieved not furnished, date of receiving order be mention in being aggrieved
90	D-WP(C)/56220/2026	ARUN KUMAR BEHERA	2026-11-27	1. Subject code mentioned in cause title does not tally with Assessment slip and Index
91	D-BLAPL/36285/2026	BISWORANJAN SWAIN	2026-11-27	Status of Bail application whether it is 1st,2nd or 3rd and so on not furnished.
92	D-WP(C)/56046/2026	PRAVAT RANJAN SUTAR	2026-11-27	Page No.18,19,24 not legible.
93	D-ABLAPL/36214/2026	BRUNDABAN ROUT	2026-11-27	1. The words similar types of may be removed from Reference certificate.
94	D-CRLREV/35344/2026	AMULYA RATNA PANDA	2026-11-27	C.copy of Trial Court judgement not filed. 1.In prayer in 7th line case no not mentioned.2.Name and Address of informant appearing in Trial court judgement be redacted and unredacted version of same be kept in closed envelope.3.lower court case year incorrect in entire brief.
95	D-ABLAPL/36220/2026	SIDDHARTH GOUTAM DAS	2026-11-27	1. The serial No. at which the petitioner appeared in the earlier bail application shall be indicated in the Reference certificate.
96	D-BLAPL/36164/2026	DR. SIMANCHALLA RANJIT	2026-11-27	Status of Bail application whether it is 1st,2nd or 3rd and so on not furnished.
97	D-BLAPL/36248/2026	PARTHA SARATHI DAS	2026-11-27	.Petition not correctly addressed to Honorable Court 1. Unredacted copy not file in seal cover.
98	D-WP(C)/56132/2026	BHASKAR CHANDRA PANDA	2026-11-27	1. In affidavit, occupation of the deponent not correctly furnished.
99	D-CRLMC/36272/2026	RANJIT MOHANTY	2026-11-27	1. Copy of F.I.R.disclosing the name of Informant/Victim be kept in cover.Put up

				for further S.R.
100	D-RSA/31202/2026	AJAYA KUMAR JENA	2026-11-27	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 1. C.Copy Not Filed
101	D-WP(C)/56037/2026	MAMATA MISHRA	2026-11-27	1.Petition not correctly addressed to Honorable Court 2.Subject Code incorrectly Mentioned
102	D-CRLMC/36337/2026	DIPANKAR ACHARYA	2026-11-27	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1.Petition not correctly addressed to Honorable Court 1.Put up for further S.R
103	D-CRLMC/36335/2026	SHASHI BHUSAN JENA	2026-11-27	1. C.Copy of CMC No.998/2026 vide Annexure-1 to be filed.
104	D-WA/55830/2026	DEBASISH TRIPATHY,A.G.A	2026-11-27	Year of the date of disposed of not correctly furnished in being aggrieved para.
105	D-ABLAPL/36342/2026	SURESH KUMAR PANDA	2026-11-27	Status of Bail application whether it is 1st,2nd or 3rd and so on not furnished.
106	D-CRLMC/34714/2026	ANURAG PATI	2026-11-27	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1.Age of the deponent in both affidavit does not tally with cause title.2. Annexure-1 and 2 to be Book mark.
107	D-CONTC/56575/2026	ADV.	2026-11-27	O.P No.2 name not furnished
108	D-ABLAPL/36051/2026	SUDEEP KUMAR SARANGI	2026-11-27	Annx-1 is not legible 2..Petition not correctly addressed to Honorable Court
109	D-WP(C)/56347/2026	SUBHADUTTA ROUTRAY	2026-11-27	Paragraphs not properly mentioned in petition as well as declaration.
110	D-ABLAPL/36304/2026	PRAVASH CHANDRA JENA	2026-11-27	1. The petitioner named Siba Sankar patta mentioned in V. nama not mentioned in cause title and also not executed the V. nama.
111	D-WP(C)/55951/2026	AKSHAYA KUMAR SAHOO	2026-11-27	1.In declaration of I.A paragraphs not correctly reflected. 2.Page nos.16 and 17 not legible.
112	D-ABLAPL/36101/2026	PRAFULLA KUMAR JENA	2026-11-27	Status of Bail application whether it is 1st,2nd or 3rd and so on not furnished. Page 11 is not legible. Name,address,mobile No. of the victim/informant be redacted from annx-1 and petition .Unredacted copy of Annx-1 be filed in sealed cover .Petition not correctly addressed to Honorable Court
113	D-CRLMC/36169/2026	ABHASH GARNAIK	2026-11-27	.Receipt Showing Serv.copy To Vigilance not Filed. 1.Paragraph no. not correctly furnished in the petition.
114	D-WP(C)/56310/2026	ADYASIDHI MISHRA	2026-11-27	i) Petition not correctly addressed to Honorable Court in I.A.

115	D-ABLAPL/36223/2026	SIDDHARTH GOUTAM DAS	2026-11-27	1. The serial No. at which the petitioner appeared in the earlier bail application shall be indicated in the Reference certificate. 2. The relationship of the petitioner with his father is not correctly furnished in the Affidavit. 3.Date of order is not correctly furnished in Annexure 2.
116	D-WP(C)/56538/2026	MANOJA KUMAR KHUNTIA	2026-11-27	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Page 58 60 62 and 64 not properly scanned
117	D-ABLAPL/36286/2026	SAROJA KANTA SAMAL	2026-11-27	1. M. No. of the Victim/Informant be redacted at page-14
118	D-RSA/24383/2026	SAMARENDRA BAHADUR	2026-11-27	Period of Delay 137 days.I.A for condonation of delay Not Filed.
119	D-WA/55795/2026	DEBASISH TRIPATHY,A.G.A	2026-11-27	i) Page marked not correctly mentioned in Index. ii)Year of the disp. of not correctly furnished in being aggrieved para.
120	D-WP(C)/56183/2026	KIRAN KUMAR PATEL	2026-11-27	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
121	D-WP(C)/56604/2026	SUKANTA KUMAR MISHRA	2026-11-27	1.In index date chart not correctly page marked. 2.Page nos.13 14 and 17 to 20 not legible.
122	D-WA/55829/2026	DEBASHISH TRIPATHY,A.G.A	2026-11-27	Year of the date of disposed of not correctly furnished in being aggrieved para
123	D-CRLA/35796/2026	SOUMIK SPANDAN TRIPATHY	2026-11-27	1. Period of Delay 95 days Limitation petition not filed. 2.Guardian representative not mentioned of appellant.
124	D-BLAPL/36251/2026	KULDEEP MOHANTY	2026-11-27	1. P.S. Case no. and G.R. Case no. mismatch in Petition and rejection order.
125	D-BLAPL/36247/2026	SATYA NARAYAN MISHRA 4	2026-11-27	1. Whether 1st or 2nd....bail application not mention.
126	D-WP(C)/56053/2026	SANJAY KUMAR PATRA	2026-11-27	1. Receipt Showing Serv.copy to SC(T) not Filed. 2..Petition not correctly addressed to Honorable Court
127	D-MACA/56314/2026	RAMESH CHANDRA PRADHAN	2026-11-27	petitioner no-2 not executed in v.nama
128	D-ABLAPL/36295/2026	DILLIP KUMAR MOHANTY	2026-11-27	1. Whether 1st or 2nd.....A.bail application not mention. 2. Name of the Victim/Informant be redacted in F.I.R copy. 3. Unredacted copy be filed in seal cover.
129	D-WP(C)/56605/2026	PRASANTA KUMAR SATAPATHY	2026-11-27	Vehicle No. mentioned in petition not tally with the Annexures.
130	D-WP(C)/56857/2026	KUNAL KUMAR SWAIN	2026-11-27	.Petition not correctly addressed to Honorable Court
131	D-WP(C)/55934/2026	SASWAT KUMAR ACHARYA	2026-11-27	.Petition not correctly addressed to Honorable Court
132	D-RSA/49874/2026	BHASKAR CHANDRA PANDA	2026-11-27	1.Age of Appellant No-5 not furnished in the Memo of Appeal.
133	D-WA/55817/2026	MANOJA KUMAR KHUNTIA	2026-11-27	i) Address of the Honble court not correctly furnished in appeal memo and

				I.A. ii) Para no. not correctly furnished in appeal memo.
134	D-WP(C)/56720/2026	SATYANARAYAN MISHRA	2026-11-27	1.In para no.3 3rd line opp.no.left blank.2.Annx.2 not marked on page no.16.3.Reg.Question of Maintainability of Writ Petition,In view of prayer made it appears P.I.L in nature
135	D-WP(C)/56302/2026	ADYASIDHI MISHRA	2026-11-27	i) Petition not correctly addressed to Honorable Court in I.A.
136	D-WP(C)/56315/2026	MADHUMITA PANDA	2026-11-27	i) Annexure-2 not neat and Legible. .Petition not correctly addressed to Honorable Court
137	D-WA/54045/2026	DR. PATANJALI TRIPATHY	2026-11-27	1.R-1 not a party in wp (c). I.A. be filed for leave prefer to appeal memo 2. i) Sub para wrongly mentioned in para no. 2. Put up for SR after removal of defects
138	D-ITA/41733/2026	SUBASH CHANDRA MOHANTY,SR.S.C(I.T)	2026-11-27	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. being aggrieved not furnished
139	D-CRLMC/36332/2026	SURYA NARAYAN MOHANTY	2026-11-27	1. Petition along with annexure not properly page marked in Index.Put up for further S.R
140	D-BLAPL/36252/2026	BIBHUTI RANJAN MOHANTY	2026-11-27	1. M. No. of the Victim/Informant be redacted in F.I.R copy
141	D-RSA/41348/2025	SUBASH CH PANI	2026-11-27	1.The discrepancy in the name of R-5(c) as per L.A.Court be reconciled.
142	D-CONTC/56865/2026	ASHOK KUMAR SARANGI	2026-11-27	1.synopsis and date chart not page marked
143	D-WPCRL/36317/2026	RAJESH RANJAN SAHOO	2026-11-27	Petition not correctly addressed to Honorable Court.
144	D-WP(C)/56323/2026	RAMESH CHANDRA PRADHAN	2026-11-27	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
145	D-CRLA/36147/2026	ALOK KUMAR PANDA	2026-11-27	Put up SR after redacting the nae of Informant/Victim and details from petition and Annex-1.
146	D-WP(C)/56367/2026	SOUBHAGYA KUMAR RATH	2026-11-27	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED i) Date mentioned in Index and Book mark not tally with annexure-6.ii) Date mentioned in Index and Book mark not tally with annexure -4 and 5. iii) Annexure-6 not neat.iv) Petition not correctly addressed to Honorable Court in I.A. 4..Receipt Showing Serv.copy To cg not Filed.
147	D-CRLMC/36329/2026	BISHNU PRASAD PRADHAN	2026-11-27	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1.Petition not correctly addressed to Honorable Court 2.Paragraph no. not

				correctly furnished in the petition.2. Put up for further S.R
148	D-BLAPL/36155/2026	BISWORANJAN SWAIN	2026-11-27	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Status of Bail application whether it is 1st,2nd or 3rd and so on not furnished.
149	D-WP(C)/56981/2026	KUNAL KUMAR SWAIN	2026-11-27	Page nos.16 to 18 not legible.
150	D-WP(C)/56907/2026	KUNAL KUMAR SWAIN	2026-11-27	Petition not correctly addressed to Honorable Court
151	D-CMP/56017/2026	BHAWANI SANKAR PANIGRAHI	2026-11-27	1.Date of institution of Suit not furnished in date chart 1st para.2.Petitioner also made party as opp.17.3.R.3 Siba Sethi,R.7 Upendra,R.8 Narendra and R.11 Saraswati in CS.94/11 not made party in CMP.
152	D-CRLMC/36321/2026	RASHMI RANJAN MISHRA	2026-11-27	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Age of the deponent in affidavit does not tally with cause title
153	D-WP(C)/56904/2026	BYOMOKESH SAHOO	2026-11-27	1.declaration not proper.2.Address of petitioner not furnished in Vnama.
154	D-ABLAPL/36228/2026	PARTHA SARATHI DAS	2026-11-27	.Petition not correctly addressed to Honorable Court
155	D-WP(C)/55620/2026	SUBASH MANSINGH	2026-11-27	.Petition not correctly addressed to Honorable Court
156	D-WP(C)/56199/2026	ADHIRAJ MOHANTY	2026-11-27	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
157	D-CRLA/35793/2026	SOUMIK SPANDAN TRIPATHY	2026-11-27	1. Period of Delay 95 days , Limitation petition not filed. Put up Sr after filing C.Coy Annex-2
158	D-WP(C)/56480/2026	BHABANI PRASAD MOHANTY	2026-11-27	.Petition not correctly addressed to Honorable Court
159	D-CMP/56112/2026	SUKANTA KUMAR NAYAK	2026-11-27	1.Plaintiff no.4 Minati in CS not made party in CMP
160	D-BLAPL/36279/2026	SK. ZAFARULLA	2026-11-27	Status of Bail application whether it is 1st,2nd or 3rd and so on not furnished.
161	D-WP(C)/56056/2026	SANJAY KUMAR PATRA	2026-11-27	Receipt Showing Serv.copy to SC(T) not Filed. .Petition not correctly addressed to Honorable Court
162	D-RSA/42638/2026	BUDHIRAM DAS	2026-11-27	Not properly addressed in the I.A No-1755/2026
163	D-WP(C)/56204/2026	ADHIRAJ MOHANTY	2026-11-27	1.Code not indicated in Index
164	D-ABLAPL/36290/2026	RAKESH BEHERA	2026-11-27	Petitioner No. 2 not swear on behalf of the Petitioner No. 1 in Affidavit.
165	D-ABLAPL/36152/2026	DEBENDRA NARAYAN PATTANAIK	2026-11-27	.Petition not correctly addressed to Honorable Court 1. Reference certificate is not correctly furnished. 2. Paragraphs in the petition is not marked serially as well as not mentioned correctly in the Affidavit. 3. The name and address of the

				victim and her relations name may be redacted from F.I.R.copy. 4. The unredacted F.I.R.copy may be kept in sealed cover.
166	D-BLAPL/36237/2026	SATYA NARAYAN MISHRA 4	2026-11-27	i)Prayer of the Application not properly furnished.
167	D-CRLMC/36275/2026	DEBA KUMAR RATH	2026-11-27	1.Affidavit not made in IA petition.
168	D-ABLAPL/36212/2026	AMAR MOHANTY	2026-11-27	.Petition not correctly addressed to Honorable Court 1. Reference certificate is not correctly furnished. The word similar type of may be removed from Reference certificate and No. of Criminal antecedents may be mentioned.
169	D-WP(C)/56313/2026	SANJAY KUMAR PATRA	2026-11-27	.Petition not correctly addressed to Honorable Court
170	D-BLAPL/36196/2026	SANJUKTA MUNDA	2026-11-27	Petition not correctly addressed to Honorable Court. i)Sl.no.of the Petitioner in the previous cases to be mentioned.
171	D-CONTC/56615/2026	ADV.	2026-11-27	i) Not correctly address furnished to Honorable court
172	D-WP(C)/56390/2026	SUBASH CHANDRA ACHARYA	2026-11-27	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED.
173	D-BLAPL/36249/2026	SUMIT RAM BHARADWAJ	2026-11-27	1. Whether 1st or 2nd.....bail petition not mention. 2. Paragraphs no. wrongly mention in declaration of the Affidavit
174	D-ABLAPL/35990/2026	SOMANATH NANDA	2026-11-27	1. Reference certificate is not correctly furnished.
175	D-WP(C)/56163/2026	SAMEER KUMAR DAS	2026-11-27	Page nos.44 and 58 not in the petition copy.
176	D-BLAPL/36303/2026	PRAVASH CHANDRA JENA	2026-11-27	Trial court in the petition does not tally with rejection order
177	D-WP(C)/56130/2026	MIHIR KANTA RATH	2026-11-27	.Petition not correctly addressed to Honorable Court
178	D-BLAPL/36148/2026	PARTHA SARATHI MOHANTY	2026-11-27	. Paragraphs no. wrongly mentioned in declaration of the Affidavit. 2. Reference certificate not furnished properly.
179	D-WP(C)/55995/2026	SUBHRANSU BHUSAN MOHANTY	2026-11-27	Date of Resolution of Annexure-5 incorrectly mentioned in Index.
180	D-BLAPL/36253/2026	OM PRAKASH SARAN	2026-11-27	1. Reference certificate not properly furnished.
181	D-CRLMC/36289/2026	PRAJNA SARITA MOHANTY	2026-11-27	1. Paragraph no. not correctly furnished in the petition.2. Date of impugned order under Annexure-5 does not tally with Synopsis
182	D-WP(C)/56129/2026	BHARAT CHANDRA PANDA	2026-11-27	i) Paragraph sl. no. mentioned in Affidavit of I.A. not correct.ii) Petition not correctly addressed to Honorable Court in petition and I. A. 3..Petition not correctly addressed to Honorable Court
183	D-WP(C)/55621/2026	AMIT PRASAD BOSE	2026-11-27	1. Addressed of the Honble C.J. not correctly furnished in I.A. petition.